

**Defective Case Register from 2025-08-02 to 2025-08-02**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/23439/2025	ASHIS KUMAR MISHRA	2025-08-02	P.S.NO and G.R.NO NOT MENTIONED IN CAUSE TITLE
2	D-CONTC/31027/2025	ADV.	2025-08-02	1. Period of Delay 248 DAYS 2.AGE NO.11 NOT LEGIBLE
3	D-WP(C)/31046/2025	TUSAR KANTI PRAHARAJ	2025-08-02	Petition not correctly addressed to Honorable Court .NOMENCLATURE NOT MENTIONED IN V.NAMA.
4	D-WP(C)/30919/2025	CHITRASEN PARIDA	2025-08-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-RVWPET/30751/2025	AMIT KUMAR NATH	2025-08-02	Put up for SR after filling of c. copy of impugned order.
6	D-WP(C)/30975/2025	GEETA RANI MALLICK	2025-08-02	1. As per index R.O.R. no.245 and 143 in annexs. 2 and 3 R.S.D. no.57 in annex.5 are not found.2 page no. 21 not neat.
7	D-WP(C)/30974/2025	SUDHIR KUMAR MALLICK	2025-08-02	1.As per index annex. 6 not mentioned in the petition and R.O.R. no.143 not found in the annex.3
8	D-ABLAPL/23518/2025	AMLAN SHAKTI PAUL	2025-08-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not correctly mentioned in Assessment slip.
9	D-WP(C)/30978/2025	GEETA RANI MALLICK	2025-08-02	1. R.O.R. no.245 in annex.2 R.O.R.no.143 in annex.3 and R.S.D. no.57 in annex.5 not found.2. page no. 21 not neat.
10	D-WP(C)/30969/2025	PABITRA KUMAR BEHERA	2025-08-02	Petitioner nos. 2 to 15 and OP.nos.4 to 8 in the OEA case under annex.1 are not made a party in the petition.
11	D-WA/30761/2025	GAYATRI PATRA,A.S.C	2025-08-02	Name of the father wrongly mention in affidavit ( delay petition)
12	D-CRLMC/23493/2025	TUKUNA KUMAR MISHRA	2025-08-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Sl. nos. in declaration of affidavit in I.A. not correct. 2.page no.26 not neat. 3.C.copy of FIR with C.T.no to be filed.
13	D-ABLAPL/23476/2025	CHEERA RANJAN SATAPATHY	2025-08-02	i)G.R. case 207/2025 mentioned in Synopsis and cause title but it mentioned as C.T. case in paragraph no. 1 of the petition.
14	D-WA/30762/2025	SASWAT DAS,A.G.A	2025-08-02	Petitioner no.2 to 8 in wp (c) are not made party in appeal memo.
15	D-ABLAPL/23358/2025	GYANA RANJAN MAHAPATRA	2025-08-02	.Petition not correctly addressed to Honorable Court
16	D-CRLMC/23461/2025	KASHINATH PATTANAIAK	2025-08-02	1. C.Copy of F.I.R to be filed.

17	D-WP(C)/30868/2025	DEBASHISHA HOTA	2025-08-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-ABLAPL/23447/2025	JAGANNATH KAMILA	2025-08-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
19	D-BLAPL/23385/2025	MANAS KUMAR CHAND	2025-08-02	As per rejection order name of lower court not correct.
20	D-ABLAPL/23359/2025	GYANA RANJAN MAHAPATRA	2025-08-02	.Petition not correctly addressed to Honorable Court
21	D-CRLMC/23531/2025	KIRTAN DANG	2025-08-02	1. C.Copy of F.I.R. to be filed.
22	D-WP(C)/30962/2025	SAPAN KUMAR PAL	2025-08-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-RVWPET/30749/2025	BISWAJIT MAHARANA (S.P.C.)	2025-08-02	Provision of Law Not complete furnished.
24	D-ABLAPL/23388/2025	MAITRIJIT MOHANTY	2025-08-02	1. In paragraph 2 of the application year of the P.S case wrongly furnished.
25	D-ABLAPL/23410/2025	JYOTIRMAYA SAHOO	2025-08-02	1. Affidavit Point No.2 should be fathers name instead of husbands name. 2. Annexure 1 page 11 not legible.
26	D-WP(C)/30880/2025	PITAMBAR BEHERA	2025-08-02	Page nos.14 and 16 not neat and legible.
27	D-CMP/31050/2025	J.K.MISHRA (2)	2025-08-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of order not correct in C. copy of annexure-3.Name of opp. parties not mentioned in Vnama.
28	D-ABLAPL/23382/2025	PRAVAT KUMAR NAYAK	2025-08-02	1. Code No. mentioned in A. Slip, Index and Cause Title not correct. 2. Title of the Petitioner mentioned in Index, Cause Title, Affidavit, and Vakalatanama not tally with the Signature in Vakalatanama.
29	D-ABLAPL/23330/2025	BISHNU PRASAD PRADHAN	2025-08-02	Annexure- 1 not legible.
30	D-WP(C)/30944/2025	SAROJA KANTA SAMAL	2025-08-02	Anx-8 at page no.65 wrongly mentioned instead of Anx-9
31	D-ABLAPL/23392/2025	JAYANTA KUMAR MAJHI	2025-08-02	Name of the Victim appearing in Para 2 be redacted.
32	D-BLAPL/23142/2025	ABHISHEK PRADHAN	2025-08-02	I) For Further S.R. after filing of C. Copy of Rejection order.
33	D-CMAPL/28826/2025	ADV.	2025-08-02	Code Not indicated
34	D-ABLAPL/23391/2025	JAYANTA KUMAR MAJHI	2025-08-02	1. Age of the Petitioner mentioned in Cause Title and Affidavit not tally. 2. In Affidavit sole Petitioner is swearing for Petitioner No.2. 3. Name of the Victim mentioned in Para 2 of the Petition be redacted.
35	D-WP(C)/30931/2025	UMAKANT SAHOO	2025-08-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Date of Govt. notification not tally with Index.D.Fee of Rs.2/- not paid in the v.nama.
36	D-WP(C)/30869/2025	SRINIVAS MOHANTY	2025-08-02	Paragraph not correctly mentioned in the affidavit
37	D-ABLAPL/23462/2025	PURNA CHANDRA MOHARANA	2025-08-02	i)Put up for S.R. after Redacting the mother name of the victim in the petition.
38	D-MACA/30683/2025	NITISH KUMAR MISHRA	2025-08-02	1. Period of Delay 15 days 2. Court Fee Rs.9,397/ payable,not paid
39	D-ABLAPL/23399/2025	CHHABI BEHERA	2025-08-02	Name of the Victim appearing in Para 2 of the Petition be redacted.
40	D-WP(C)/30866/2025	RANJAN KUMAR ROUT	2025-08-02	annex-10 not correctly mentioned in the Index and petition copy and date not tally.Date of true copy of notification vide annex-13 not tally with Index.Date of true copy of order vide annex-15 not tally with Index.Serial no -4 not correctly mentioned in the affidavit.Page marking not proper.
41	D-RVWPET/30970/2025	BIPLABA P.B. BAHALI	2025-08-02	Put up for SR after filling of c. copy of impugned order
42	D-BLAPL/23052/2025	PRABIR KUMAR RAY	2025-08-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) page 40 not neat and legible.
43	D-WP(C)/30985/2025	SUDHIR KUMAR MALLICK	2025-08-02	1. Page nos.21 and 22 not neat and legible.2. Annexure-6 and page not marked on the file.
44	D-WP(C)/31051/2025	LAMBODAR PRADHAN	2025-08-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration
45	D-WP(C)/30982/2025	SUDHIR KUMAR MALLICK	2025-08-02	1. Page nos.21 and 22not neat and legible.
46	D-WP(C)/31055/2025	SOUMYA MISHRA	2025-08-02	1. Page nos.66 67 and 68 not neat and legible.
47	D-BLAPL/23435/2025	RAMDAS ACHARY	2025-08-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
48	D-WP(C)/30968/2025	SATYAJIT MOHAPATRA	2025-08-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-WP(C)/30987/2025	GEETARANI MALLICK	2025-08-02	1. Page nos.21 and 22 not neat and legible
50	D-CRLMP/23482/2025	SATYAJIT MOHAPATRA	2025-08-02	1. Sl. no. 2 not correctly furnished in affidavit.
51	D-CRLMP/23451/2025	SACHIDANANDA SAHOO	2025-08-02	.Subject Code incorrectly Mentioned
52	D-CMAPL/16907/2025	TAPAN KUMAR BISWAL	2025-08-02	Put up for S.R. after filing of C.copy of impugned order in CONTC NO. 2553/2022
53	D-ABLAPL/23431/2025	AMIT PRASAD BOSE	2025-08-02	.Subject Code Not Furnished .
54	D-CMAPL/28325/2025	ADV.	2025-08-02	Put up for SR after filling of copy of impugned order along with cause title.

55	D-WP(C)/30947/2025	DAITARI BEHERA	2025-08-02	1 .Signature of petitioner not tally V. nama in connection with Cause Title
56	D-CRLA/23488/2025	ANJAN KUMAR BISWAL	2025-08-02	Put up for S.R. after redacting the name of the relative of victim from appeal memo.
57	D-ABLAPL/23494/2025	GYANA RANJAN MAHAPATRA	2025-08-02	.Petition not correctly addressed to Honorable Court
58	D-WP(C)/30949/2025	DILLIP KUMAR RAY	2025-08-02	Rule 8 of Orissa High Court PIL Rule not complied
59	D-BLAPL/23516/2025	GIRIJA NANDANA DAS	2025-08-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 not neat and legible.
60	D-ABLAPL/23413/2025	SAMVIT MOHANTY	2025-08-02	Petitioner No.3 being minor not represented by Legal Guardian in Petition and minor has signed the Vakalatanama.
61	D-CONTC/30986/2025	ADV.	2025-08-02	Date of order not correctly furnished in para-2.
62	D-BLAPL/23426/2025	HEMANTA KUMAR MOHANTA	2025-08-02	1. In declaration under affidavit, no. of paragraph wrongly furnished. 2.Petition not correctly addressed to Honorable Court
63	D-BLAPL/23412/2025	JYOTIRMAYA SAHOO	2025-08-02	1, Deficient of adhesive stamp of Rs 30/- in Affidavit.
64	D-BLAPL/23530/2025	DEEPAK RANJAN PARIDA	2025-08-02	1.As per F.I.R.under Annexure-1,the name of P.S.does not tally with cause title.
65	D-CMAPL/30965/2025	PUSPAK KUMAR SAHOO	2025-08-02	Put up for SR after filling of c. copy of order.
66	D-CRLMC/23427/2025	HEMANTA KUMAR TRIPATHY	2025-08-02	Age of the petitioner not tally with cause title and c.copy of order
67	D-CRLREV/23380/2025	PRASANTA KUMAR DAS	2025-08-02	Put up SR after Filing of C. copy Annexure 2.
68	D-MACA/30977/2025	JYOTI RANJAN DEO	2025-08-02	Period of Delay 29 days 2.statutory deposit not made
69	D-BLAPL/23467/2025	BIJAY KUMAR BEHERA	2025-08-02	1 Attested Annexure-1 not filled. 2. H.C B.A W.S Rs 50/- to be paid in V.Nama
70	D-CRLA/23390/2025	NIRANJAN BEHERA	2025-08-02	Before Ground Being aggrieved and Ground not furnished
71	D-CRLREV/23384/2025	SMITA RANJAN PATNAIK	2025-08-02	1.Good ground certificate not furnished.
72	D-MACA/30937/2025	RIMJHIMBALA PATI	2025-08-02	Period of Delay 29 days 2.Statutory deposit not made
73	D-CRLA/23523/2025	SIDDHARTH PRASAD MISHRA	2025-08-02	L.A.A.Welfare stamp of Rs.10.00 not paid
74	D-CMAPL/30930/2025	RAMAKANTA NAYAK	2025-08-02	Put up for SR after filling of c. copy of impugned order.
75	D-CRLMC/23520/2025	HIMANSHU SEKHAR MISHRA	2025-08-02	page mark not properly mentioned in index
76	D-CRLA/23337/2025	RASHMITA SAHU	2025-08-02	This may be Regd. as CRLREV.
77	D-ABLAPL/23343/2025	JAYADEBA BEHERA	2025-08-02	i) Annexure -1 not page marked in petition.
78	D-WP(C)/30961/2025	SURAJ MOHANTY	2025-08-02	1. Fathers name of the petitioner in cause title not tally with affidavit. 2. Date of order not

				correctly furnished Line no.14 in page no.6 3..Subject Code incorrectly Mentioned
79	D-CRLMP/23477/2025	TIGMANSHU PATNAIK	2025-08-02	.Names In Capital Letters Of All The Signing Advocates Not Indicated
80	D-WP(C)/31001/2025	MIHIR SEKHAR SAHOO	2025-08-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
81	D-WP(C)/30854/2025	PARAMANANDA JYOTISH	2025-08-02	1.Deficit Of court Fee Rs 54/- not paid.2 . Paragraphs not correctly mentioned in declaration
82	D- CONTC/30918/2025	ADV.	2025-08-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D- ABLAPL/23508/2025	KUMAR KASHYAP	2025-08-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
84	D-WP(C)/31014/2025	PRAFULLA CHANDRA ACHARYA	2025-08-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
85	D- BLAPL/23407/2025	JYOTIRMAYA SAHOO	2025-08-02	Annexture -2 two times mentioned in the petition copy.
86	D- BLAPL/23436/2025	ASHIS KUMAR MISHRA	2025-08-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 15 not neat.Date not mentioned in the v.nama.
87	D- ABLAPL/23371/2025	AKSHAYA KUMAR SUBUDHI	2025-08-02	1. Synopsis and Date chart not page marked in the Index. 2. Synopsis and Date chart not page marked.
88	D- ABLAPL/23424/2025	HEMANTA KUMAR MOHANTA	2025-08-02	1. Name of the Petitioner mentioned in the Synopsis not correct. 2. Year of P.S. Case mentioned in the Synopsis not correct.
89	D- CRLMC/23423/2025	BIBHU PRASAD DAS	2025-08-02	Age of the petitioner not tally with cause title and c.copy of order.
90	D- ABLAPL/23452/2025	SUSHANTA KUMAR JOSHI	2025-08-02	1. In affidavit, deponents occupation not furnished. 2.Name Of The Filing Advocate Not In Capital Letters In The application
91	D- ABLAPL/23513/2025	RAJESH KUMAR TRIPATHY	2025-08-02	31-As per standing order the name of victim/informant shall not be mentioned in the petition.  Put up SR after redacting the name Informant /Victim from the petition
92	D-WP(C)/30980/2025	PRAJIT KUMAR PRADHAN	2025-08-02	page no.9 not legible
93	D-WP(C)/30988/2025	GEETA RANI MALLICK	2025-08-02	Page no.21 not legible.
94	D- CRLMA/23415/2025	LAXMIDHAR DASH	2025-08-02	23-NOMENCLATURE NOT CORRECTLY FURNISHED .  It may be registered as CRLMC
95	D- ABLAPL/23438/2025	SATYA RANJAN MULIA	2025-08-02	i) Date of declaration of the Affidavit not correct.ii) Page 8 and 9 not legible.

96	D-WP(C)/30967/2025	SOUBHAGYA KUMAR RATH	2025-08-02	1.Page no.76 not filed.2.Page nos.136 to 145 not legible
97	D- BLAPL/23459/2025	SUBHALATA PRIYADARSINI	2025-08-02	P.S.no. not correct in para.1 of petition.
98	D-WP(C)/30966/2025	NIRANJAN LENKA	2025-08-02	Anx-4 dtd.22.05.2023 and Anx-8 dtd.12.05.2025 mentioned in the Index appears to be wrong.2.Page nos.22 to 25 28 and 29 not neat and legible.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 02-08-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	WP(C)/6726/2022	WP(C)/6726/2022	KARTIK CHANDRA TRIPATHY	OTHERS. LAA WELFARE FEE OF RS 10 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CMAPL/553/2022	CMAPL/553/2022		OTHERS. DELAY OF 10 DAYS OTHERS. COURT FEE OF RS 6 /- NOT PAID OTHERS. COPY OF IMPUGNED ORDER NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	WPCRL/22/2021	WPCRL/22/2021	A.K.NANDA	OTHERS. PETITION TO BE PAGEMARKED AND INDEX TO BE PAGEMARKED AS PER PETITION .THEN PUT UP FOR SR
4	WPCRL/164/2023	WPCRL/164/2023	BISWAJIT NAYAK	OTHERS. PUT UP FOR SR AFTER FILING OF 2ND COPY OF BRIEF
5	BLAPL/9590/2021	BLAPL/9590/2021	GOUTAM CHARAN ROUT	OTHERS. THE CASE UNDER POC.SO.PUT UP FOR SR AFTER REDACTING THE NAME OF RELATIVE OF

				THE VICTIM FROM THE PETITION
6	ABLAPL/14630/2023	ABLAPL/14630/2023	PRADIP KUMAR MALLICK	OTHERS. PAGE 6 NOT ATTESTED OTHERS. PAGE 10 ,11 NOT LEGIBLE OTHERS. P.S CASE NOT TALLY WITH FIR COPY IN CAUSE TITLE AND BAIL APPLICATION
7	CRLMC/3156/2022	CRLMC/3156/2022	RATIKANTA MOHAPATRA	OTHERS. PUT UP FOR SR AFTER FILING OF ANNEX AND TO BE PAGEMARKED IN INDEX